

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**  
Hearing through video conferencing

**T.A. No. 62/2975/2021**

This the 14<sup>th</sup> day of September 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Muhammad Aslam Wani,  
S/o Umhammad Afzal Wani  
R/o Namtehal Aged 43 yrs. and 21 others.

....Applicants

(Advocate:- Mr.Arif Sikander Mir)

**Versus**

1. State of J&K & Others. ....Respondents

(Advocate: Mr.Amit Gupta, learned A.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Anand Mathur, Member-A)**

Learned counsel for the applicants seeks permission to withdraw the present T.A. Permission is granted.

2. Accordingly, the T.A. is dismissed as withdrawn.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**

*Arun...*